

>

Title: Introduction of the Constitution (Amendment) Bill, 2009 (Amendment of Article 253) .

SHRI PRABODH PANDA (MIDNAPORE): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI PRABODH PANDA : I introduce the Bill.

---